CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram:

- 1. Shri Ashok Basu, Chairperson
- 2. Shri Bhanu Bhushan, Member
- 3. Shri A.H.Jung, Member

Petition No. 57/2004

In the matter of

Approval of incentive based on availability of transmission system for the year 2003-2004 for Northern Region.

And in the matter of

Power Grid Corporation of India Ltd., Gurgaon

.... Petitioner

\/s

- 1. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
- 2. Himachal Pradesh State Electricity Board, Shimla
- 3. Punjab State Electricity Board, Patiala
- 4. Haryana Vidyut Prasaran Nigam Ltd., Panchkula
- 5. Power Development Department, Govt. of J&K, Jammu
- 6. Uttar Pradesh Power Corporation Ltd., Lucknow
- 7. Delhi Vidyut Board, New Delhi
- 8. Chandigarh Administration Chandigarh
- 9. Uttaranchal Power Corporation Ltd., Dehradun

....Respondents

The following were present:

- 1. Shri P.C. Pankaj, PGCIL
- 2. Shri Rakesh Prasad, PGCIL
- 3. Shri U.K. Tyagi, PGCIL
- 4. Shri M.M. Mondal, CM (Fin), PGCIL
- 5. Shri J.Mazumdar, PGCIL

ORDER (DATE OF HEARING: 8.8.2006)

The petitioner seeks approval for incentive for the year 2003-04 for the transmission system in the Northern Region, in terms of the Central Electricity Regulatory Commission (Terms & Conditions of Tariff) Regulations, 2001 (the regulations).

2. It has been provided in the regulations that in addition to transmission charges, for availability of the transmission system beyond 98% as certified by Member Secretary, NREB, the petitioner shall be entitled to incentive at rates specified hereunder:

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| Availability % | Incentive as a percent of | Cumulative incentive as a | | |
|------------------|---------------------------|---------------------------|--|--|
| | equity | percent of equity | | |
| 98% and below | 0.00 | 0.00 | | |
| 98.01% to 98.50% | 1.00 | 1.00 | | |
| 98.51% to 99.00% | 1.00 | 2.00 | | |
| 99.01 to 99.50% | 1.00 | 3.00 | | |
| 99.51% to 99.75% | 1.00 | 4.00 | | |

3. As per the affidavit dated 26.7.2006, the petitioner has claimed incentive as under from the respondents:

(Rs. in lakh)

| Assets | Pro rata equity | Availability | Incentive |
|--|-----------------|--------------|-----------|
| (i) Northern Region transmission assets | 152952.48 | 991077% | 4588.57 |
| (ii) Inter-regional assets | 5021.42 | 99.1077% | 150.64 |
| (iii) Bilateral assets | | | |
| (a) LILO of Ballabhgarh-Bassi at Bhiwadi, ICT-I and ICT-II (to be borne by RVPNL) | 1944.68 | 99.2376% | 58.34 |
| (b) Faridabad transmission system (to be borne by HVPNL) | 2734.60 | 99.7721% | 109.38 |
| (c) U. P. Strengthening scheme and Mau-Balia transmission line (to be borne by UPPCL) | 296.43 | 99.999% | 11.86 |

4. Member-Secretary, NRPC (earlier NREB) in his letter dated 14.7.2006 has certified the availability at 99.1077% (rounded off to 99.11%) of the transmission system in the region and the inter-regional asset during 2003-04, by giving weightage of 50% to the availability of inter-regional assets in accordance with the regulations. The availability of the bilateral assets has also been certified separately for each asset. The incentive has been worked out accordingly, considering the availability as certified by the Member-Secretary, NRPC. Based on the above, the petitioner shall be entitled as under:

(Rs. in lakh)

| Assets | Qualifying % availability | Equity | Incentive Amount |
|---|---------------------------|-----------|---------------------|
| (i) Northern Region transmission assets (excluding bilateral project) | 99.11% | 154359.56 | 4588.57 |
| (ii) Inter-regional assets | 99.30% | 5021.42 | 150.84 |
| (iii) Bilateral assets: | | | |
| (a) LILO of Ballabgarh-Bassi at Bhiwadi, ICT-I and ICT-II (to be borne by RVPNL) | 99.99% | 1944.68 | 58.34 |
| (b) Faridabad transmission system (to be borne by HVPNL) | 99.76% | 2734.60 | 109.38 |
| (c) U. P. Strengthening scheme and Mau- Balia transmission line (to be borne by UPPCL) | 100.00% | 296.71 | 11.86 |

- 5. The details of calculations in support of the incentive allowed by us are given in the Annexure attached.
- 6. The Commission in its order dated 9.7.2004, had provisionally allowed incentive of 80% of that claimed by the petitioner in the petition. The provisional incentive charged by the petitioner shall be adjusted against final incentive for the year 2003-04 approved by us in this order.

7. Sharing of incentive:

(i) The incentive in respect of Northern Region transmission assets and the interregional assets (excluding bilateral projects) shall be borne by the respondents, the

beneficiaries in the Northern Region, in proportion of the transmission charges for the year 2003-04 shared by them for the region.

- (ii) The incentive in respect of bilateral assets shall be borne by HVPNL, RRVPNL and UPPCL as shown in the table under para 4 above.
- 8. This order disposes of Petition No. 57/2004.

Sd-/
(A.H.JUNG) (BHANU BHUSHAN)
MEMBER MEMBER

sd-/ (ASHOK BASU) CHAIRPERSON

New Delhi dated the 15th January 2007

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ANNEXURE

| | | | | A | INNEXURE | |
|------|---|---|-------------------------------|---|--|-------------------------|
| Nam | ne of the Company: PGCIL | | | | | |
| Nam | ne of the Region: Northern | | | | | |
| Peti | tion No.: 57/2004- Incentive for the years | s 2003-04 | | | | |
| | | | | (Rs. in lakh) | | |
| Basi | c Availability for Incentive calculation | | | | | 98.00% |
| Avai | lability of the Transmission System | | | | | 99.11% |
| | nents of PGCIL of Northern Region | | | | | |
| | lability eligible for incentive (A) | | | | | 3.00% |
| Na | me of the Transmission System/Line (1) | Petition No. for the period 2001-04 (2) | Date of commercial operation. | Equity as per Prior period Tariff (4) | Period during the year (Year) (5) | Incentive amount (6) |
| | REGIONALTRANSMISSION SYSTEM/LINE | | | | | (4)*(5)*(A) |
| 1 | ANTA | 6/2002 | Before 31.3.2001 | 2476.42 | 1.00 | 74.29 |
| 2 | AURAIYA | 8/2002 | -do- | 4337.33 | 1.00 | 130.12 |
| 3 | SINGARAULI | 13/2002 | -do- | 7302.80 | 1.00 | 219.08 |
| 4 | RIHAND | 38/2002 | -do- | 45604.35 | 1.00 | 1368.13 |
| 5 | BAIRA-SIUL | 22/2002 | -do- | 191.47 | 1.00 | 5.74 |
| 6 | TANAKPUR | 14/2002 | -do- | 794.00 | 1.00 | 23.82 |
| 7 | MOGA-HISSAR,HISSAR-BHIWANI | 44/2002 | -do- | 5567.16 | 1.00 | 167.01 |
| 8 | BAWANA-BHIWANI,BAWANA- HISSAR (MBTL) | | -do- | 1101.73 | 1.00 | 33.05 |
| 9 | Chamera HEP-I | 19/2002 | -do- | 10842.92 | 1.00 | 325.29 |
| 10 | SALAL -I | 20/2002 | -do- | 918.50 | 1.00 | 27.56 |
| 11 | Salal Stage-II | 21/2002 | -do- | 4560.39 | 1.00 | 136.81 |
| 12 | URI HEP | 18/2002 | -do- | 9266.00 | 1.00 | 277.98 |
| 13 | CHAMERA-KISHANPUR | 39/2002 | -do- | 4834.00 | 1.00 | 145.02 |
| 14 | ICT-I AT KISHANPUR S/S | 37/2002 | -do- | 2999.00 | 1.00 | 89.97 |
| 15 | RAPP B-ANTA | 50/2002 | -do- | 469.88 | 1.00 | 14.10 |
| 16 | RAPP B-CHITTORGARH | | -do- | 1215.05 | 1.00 | 36.45 |
| 17 | RAPP-UDAIPUR | | -do- | 407.26 | 1.00 | 12.22 |
| 18 | ADDL.TRANSFORMER RIHAND DADRI | 70/2002 | -do- | 1878.77 | 1.00 | 56.36 |
| 19 | UNCHAHAR-KANPUR-II | 68/2002 | -do- | 90.28 | 1.00 | 2.71 |
| 20 | UNCHAHAR-KANPUR-I | | -do- | 267.08 | 1.00 | 8.01 |
| 21 | PANKI-MAINPURI | | -do- | 147.11 | 1.00 | 4.41 |
| 22 | SERIES CAPACITORS PAMPORE | 89/2001 | -do- | 183.05 | 1.00 | 5.49 |
| 23 | KISHENPUR MOGA CKT-I | 43/2002 | -do- | 4567.56 | 1.00 | 137.03 |
| 24 | KISHENPUR MOGA CKT-II | | -do- | 7738.41 | 1.00 | 232.15 |
| 25 | ICT-III AT MOGA & BUS REACTOR AT KISHENPUR | | -do- | 182.53 | 1.00 | 5.48 |
| 26 | T/F AT MALARKOTLA | 73/2002 | -do- | 459.12 | 1.00 | 13.77 |
| 27 | BAWANA-BHIWANI,BAWANA- HISSAR,NJTL | 1 | -do- | 891.60 | 1.00 | 26.75 |
| 28 | HISSAR-JAIPUR,NJTL | 1 | -do- | 2800.42 | 1.00 | 84.01 |
| | <u>'</u> | 1 | 1 | ı | ı | |

| 29 | ABDULLAPUR-BAWANA,NALAGARH- HISSAR | | -do- | 6875.47 | 1.00 | 206.26 |
|-------|--|---------------------|---------------------|-----------|------|---|
| 30 | ICT-I AT JAIPUR | | -do- | 393.43 | 1.00 | 11.80 |
| 31 | 2 NOS.LILO BAYS WITH ICT-I AT | | -do- | 31.74 | 1.00 | 0.95 |
| 31 | JAIPUR | | -40- | 31.74 | 1.00 | 0.93 |
| 32 | ICT-II AT JAIPUR | | -do- | 94.90 | 1.00 | 2.85 |
| 33 | LILO OF CMTL & ICT-I AT JALANDHAR | | -do- | 1409.22 | 1.00 | 42.28 |
| 34 | ICT-II AT JALANDHAR | | -do- | 161.86 | 1.00 | 4.86 |
| 35 | JALANDHAR-DASUYA | | -do- | 320.01 | 1.00 | 9.60 |
| 36 | ICT-I AT NALAGARH | 1 | -do- | 230.62 | 1.00 | 6.92 |
| 37 | ICT-II AT NALAGARH | | -do- | 145.13 | 1.00 | 4.35 |
| 38 | BUS REACTOR AT NALAGARH | | -do- | 72.36 | 1.00 | 2.17 |
| 39 | JALANDHAR-HAMIRPUR | 10/2002 | 1.9.2001 | 237.71 | 1.00 | 7.13 |
| 40 | SINGARAULI-KANPUR LINE-I | 58/2002 | 1.1.2003 | 161.71 | 1.00 | 4.85 |
| 41 | SINGRAULI -KANPUR LINE-II | | -do- | 571.13 | 1.00 | 17.13 |
| 42 | ICT -I AT ALLAHABAD | | 1.2.2003 | 499.39 | 1.00 | 14.98 |
| 43 | ICT -II AT ALLAHABAD | | 1.1.2003 | 455.72 | 1.00 | 13.67 |
| 44 | ICT -IV AT BALLABHGARH | 110/2002 | 1.7.2002 | 175.63 | 1.00 | 5.27 |
| 45 | FACT, BALLABHGARH | 116/2002 | -do- | 372.75 | 1.00 | 11.18 |
| 46 | SPECIAL ENERGY METERS | 101/2003 | 1.5.2002 | 428.89 | 1.00 | 12.87 |
| 47 | Meerut-Mandola-I | 8/2003 | 1.10.2003 | 626.49 | 0.50 | 9.40 |
| 48 | Meerut-Mandola-II | | 1.4.2003 | 518.00 | 1.00 | 15.54 |
| 49 | ICT -II at Meerut | | 1.4.2003 | 248.31 | 1.00 | 7.45 |
| 50 | ICT -III at Meerut | | 1.7.2003 | 427.17 | 0.75 | 9.61 |
| 51 | Panki- Naubasta | 60/2003 | 1.10.2003 | 626.87 | 0.50 | 9.40 |
| 52 | Series Compensation on Panki- Muradnagar | 191/2004 | 1.2.2004 | 368.67 | 0.17 | 1.84 |
| 53 | LILO Chamera-IKishanpur | 57/2003 | 1.8.2003 | 659.13 | 0.67 | 13.18 |
| 54 | NathpaJhakri- Nallagarh | 28/2003 | 1.4.2003 | 8353.29 | 1.00 | 250.60 |
| 55 | NathpaJhakri- Abdullapur | | 1.4.2003 | 7213.06 | 1.00 | 216.39 |
| 56 | Agra- Agra | 192/2004 | 1.7.2003 | 586.75 | 0.75 | 13.20 |
| | SUB TOTAL | | | 154359.56 | | 4588.57 |
| | INTER-REGIONAL PROJECTS | | | | | |
| Basi | c Availability for Incentive calculation | | | | | 98.00% |
| | lability of the Transmission System nents of PGCIL Inter-Regional Project | | | | | 99.11% |
| Avai | lability eligible for incentive (B) | | | | | 3.00% |
| | | | | | | Incentive amount (6)= (4)*(5) *(B) |
| 1 V | INDHYACHAL HVDC (50%) | 15/2002 | Before 31.3.2001 | 2773.09 | 1.00 | 83.19 |
| | 00 KV BIHARSHARIF SASARAM | <i>EE/</i> 2002 | 1.7.2001 | 1659.44 | 1.00 | 49.78 |
| | ARNATH LINE & BAY (50%) ASARAM -HVDC (50%) | 55/2002 111/2002 | 1.12.2002 | 588.89 | 1.00 | 17.67 |
| 3 0 | SUB TOTAL | 111/2002 | 1.12.2002 | 5021.42 | 1.00 | 150.64 |
| F | BILATERAL PROJECTS | | | 0021112 | | 100101 |
| | | | | | | 00 000/ |
| | c Availability for Incentive calculation lability of the Bi-lateral Project: LILO of | | | | | 98.00% 99.24% |
| Balla | abhgarh- Bassi at Bhiwadi, ICT-I&II (to be e by Rajasthan) | | | | | 33.24 /0 |
| 2011 | Availability eligible for incentive (C) | | | | | 3.00% |
| | | | | | | Incentive amount (6)= (4)*(5) * (C) |
| | LO OF BALLABHGARH -BASSI AT HIWADI AND ICT -I&II AT BHIWADI | 134/2002 | 1.3.2003 | 1944.68 | 1.00 | 58.34 |

| Tra HV Ava Str | ailability of the Bi-lateral Project: Faridabad Insmission System (to be borne by PNL). ailability of the Bi-lateral Project: UP engthening scheme and Mau-Balia (to be the by UPPCL) | | | | | 99.77% |
|-------------------------|--|----------|---------------------|---------|------|---|
| | Availability eligible for incentive (D) | | | | | 4.00% |
| | | | | | | Incentive amount (6)= (4)*(5) * (D) |
| 2 | Faridabad transmission system: FARIDABAD-SAMAYAPUR | 54/2002 | Before 31.3.2001 | 1554.33 | 1.00 | 62.17 |
| 3 | Faridabad transmission system:FARIDABAD-PALLA | | -do- | 1180.27 | 1.00 | 47.21 |
| 4 | ALLAHABAD-REWA ROAD CKT-I | 193/2004 | 1.1.2003 | 26.07 | 1.00 | 1.04 |
| 5 | Allahabad- Rewa Road Ckt-II | | 1.8.2003 | 14.65 | 0.67 | 0.39 |
| 6 | LILO of Modipuram- Simbholi | | 1.7.2003 | 69.53 | 0.75 | 2.09 |
| 7 | Modipuram- Nara | | 1.4.2003 | 24.31 | 1.00 | 0.97 |
| 8 | Mau- Balia | 125/2005 | 1.5.2003 | 200.87 | 0.92 | 7.37 |
| | SUB TOTAL | | | 5014.71 | | 179.58 |
| | Total Incentive amount | | | | | 4918.80 |